

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5002

ANSWERED ON:23.04.2015

INDIRA AWAAS YOJANA

Gutha Shri Sukender Reddy;Reddy Shri Y. S. Avinash

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware that large number of houses constructed under Indira Awaas Yojana are incomplete:
- (b) if so, the details thereof, State/UT-wise;
- (c) whether there is any fixed time-frame for their completion, if so, the details thereof; and
- (d) the measures taken/being taken by the Government for their early completion to make them habitable?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a) to (c) : The houses under IAY are constructed by the beneficiaries themselves. As per Scheme guidelines, the houses sanctioned are normally to be completed within two years from the date of sanction of the first installment. However, since the beneficiaries are from the BPL families, who often find it difficult to mobilise resources required to complete the houses, cases of stage wise delay is monitored and the beneficiary facilitate to complete the house within a maximum period of three years. A statement indicating house targeted and completed during last two years is annexed.

(d): Monitoring to ensure completion of houses is done by reviewing of progress in PRC meetings on quarterly basis, State Coordinating Officers meeting on monthly basis and through Area Officer's visits and National Level Monitors visits to the States. Additionally the progress is also monitored by stage wise photographs uploaded in IAY-MIS Awaassoft. The States are also advised to ensure the completion of house construction by interaction of field staff with beneficiary and regular follow up.